

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1791/2023

NO. 15138812Y L/NK GURSEWAK SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 186706/2019 - CONDONATION OF DELAY IN FILING
IA No. 186710/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT; IA No. 186703/2019 - LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007)

Date : 13-07-2023 This matter was called on for hearing today
CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Ms. Eliza Barr, Adv.
Mr. Sidhant Saroha, Adv.
Mr. Tushar Bathija, Adv.
Mr. Praveer Singh, Adv.
Mr. Abhimanyu Tewari, AOR

For Respondent(s) Mr. R Bala, Sr. Adv.
Mr. A K Kaul, Adv.
Ms. Rukhmini Bobde, Adv.
Mr. Shiv Mangal Sharma, Adv.
Ms. Priyanka Das, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Ms. Sweksha, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Heard the learned counsel appearing for the parties.

Submissions are heard.

Judgment reserved.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)